

**Fourteenth Loksabha**

**Session : 6**

**Date : 29-11-2005**

**Participants : Baalu Shri T.R., Elangovan Shri E.V.K.S., Mahabir Prasad Shri  
, Jaiswal Shri Shriprakash, Muniyappa Shri K.H.**

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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir,  
I beg to lay on the Table-

- (1) A copy of the Entry of Vessels into Ports Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 600 (E) in Gazette of India dated the 20<sup>th</sup> September, 2005 under sub-section (2B) of section 6 of the Indian Ports Act, 1908.

**(Placed in Library, See No. LT 2873/05)**

- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2004-2005, together with Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2004-2005.

**(Placed in Library, See No. LT 2874/05)**

- (3) A copy of the Merchant Shipping (Recruitment and Placement of Seafarers) Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 580 (E) in Gazette of India dated the 14<sup>th</sup> September, 2005 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

**(Placed in Library, See No. LT 2875/05)**

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

**(Placed in Library, See No. LT 2876-88/05)**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-
  - (i) S.O. 547 (E) published in Gazette of India dated the 12<sup>th</sup> April, 2005 regarding collection of Toll from the users of Bridge near Dera Bassi on Ambala- Kalka Road on National Highway No. 22.
  - (ii) S.O. 603 (E) and S.O. 604 (E) published in Gazette of India dated the 2<sup>nd</sup> May, 2005 regarding acquisition of land for building (four laning) of different stretches of National Highway No. 46 (Krishnagiri-Ranipet section) in Vellore District in the State of Tamil Nadu.
  - (iii) S.O. 605 (E) published in Gazette of India dated the 3<sup>rd</sup> May, 2005 regarding levy of fee to be recovered from the users of four laned stretch of National Highway No. 8 (Waghaldhara-Dajali section) in the State of Gujarat.
  - (iv) S.O. 606 (E) published in Gazette of India dated the 3<sup>rd</sup> May, 2005 making certain amendments in the Notification No. S.O. 601 (E) dated the 19<sup>th</sup> May, 2004.
  - (v) S.O. 607 (E) published in Gazette of India dated the 3<sup>rd</sup> May, 2005 regarding acquisition of land for the public purpose of building, maintenance, management and operation of different stretches of National Highway Nos. 36 and 54 in the State of Assam.

- (vi) S.O. 608 (E) published in Gazette of India dated the 3<sup>rd</sup> May, 2005 regarding acquisition of land for the public purpose of building (widening) of National Highway No. 7 in Medak district in the State of Andhra Pradesh.
  - (vii) S.O. 1380 (E) to S.O. 1382 (E) published in Gazette of India dated the 22<sup>nd</sup> September, 2005 regarding acquisition of land for the public purpose of building (four laning) of different stretches of National Highway No. 4 (Chennai-Ranipet section) in Kancheepuram District, in the State of Tamil Nadu.
  - (viii) S.O. 1403 published in Gazette of India dated the 27<sup>th</sup> September, 2005 regarding acquisition of land for the public purpose of building (four laning) of National Highway No. 4 (Chennai-Ranipet section) in Kancheepuram District, in the State of Tamil Nadu.
  - (ix) S.O. 1404 published in Gazette of India dated the 27<sup>th</sup> September, 2005 regarding acquisition of land for the public purpose of building (four laning) of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
  - (x) S.O. 1424 (E) published in Gazette of India dated the 29<sup>th</sup> September, 2005 regarding acquisition of land for the public purpose of building, maintenance, management and operation of National Highway No. 45 ( Tindivanam-Villupuram-Tiruchirappalli section) in the State of Tamil Nadu.
  - (xi) S.O. 1455 (E) published in Gazette of India dated the 5<sup>th</sup> October, 2005 regarding acquisition of land for building (four laning) of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
  - (xii) S.O. 1460 (E) to S.O. 1462 (E) published in Gazette of India dated the 5<sup>th</sup> October, 2005 regarding acquisition of land for building (four laning) of different stretches of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
  - (xiii) S.O. 1480 (E) published in Gazette of India dated the 10<sup>th</sup> October, 2005 regarding acquisition of land for building (four laning) of National Highway No. 46 (Krishnagiri-Ranipet section) in the State of Tamil Nadu.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (i to vi ) of (1) above.

**(Placed in Library, See No. LT 2889/05)**

- (3) A copy each of the following Notifications (Hindi and English versions) issued under section 11 of the National Highways Authority of India Act, 1988:-

- (i) S.O. 1372 (E) published in Gazette of India dated the 20<sup>th</sup> September, 2005 entrusting the specified stretch of National Highway No. 2 to the National Highways Authority of India.
- (ii) S.O. 1398 (E) published in Gazette of India dated the 27<sup>th</sup> September, 2005 making certain amendments in the Notification No. S.O. 1096 (E) dated the 4<sup>th</sup> August, 2005.
- (iii) S.O. 1399 (E) published in Gazette of India dated the 27<sup>th</sup> September, 2005 entrusting the several specified stretches of various National Highways to the National Highways Authority of India.

**(Placed in Library, See No. LT 2890/05)**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy of the Determination of the Price of the Forfeited Property Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R.638 (E) in Gazette of India dated the 20<sup>th</sup> October, 2005, under sub-section (3) of section 21 of the Unlawful Activities (Prevention) Act, 1967.

**(Placed in Library, See No. LT 2891/05)**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): On behalf of Shri Mohd. Allashraf Fatmi, I beg to lay on the Table-

(1) ( i ) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian School of Mines, Dhanbad, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library, See No. LT 2892/05)**

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2003-2004, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2003-2004.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

**(Placed in Library, See No. LT 2893/05)**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN): I beg to lay on the Table-

1. (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2004-2005, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 2894/05)**

- (2) A copy of the Newsprint Control (Amendment) Order, 2005 (Hindi and English versions) published in Notification No. S.O. 1371 (E) in Gazette of India dated the 20<sup>th</sup> September, 2005 issued under section 18G of the Industries (Development and Regulation) Act, 1951.

**(Placed in Library, See No. LT 2895/05)**

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Kolkata, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering Export Promotion Council, Kolkata, for the year 2004-2005.

**(Placed in Library, See No. LT 2896/05)**

